Boundary dispute between Maharashtra and Karnataka

1. SHRI CHITTA BASU:

SHRI RAM KRISHNA MAZUMDER:

DR. BAPU KALDATE: SHRI D. B. CHANDRA GOWDA:

Will the Minister of HOME AFFAIRS re pleased to state:

- (a) whether the Central Government have taken any steps to resolve the Maharashtra-Karnataka Boundary dispute which is three decades old:
- (b) if so, whether it is a fact that at Belgaum a large number of incidents took place due to the boundary dispute during May and June, 1986; and
- (c) what is the reaction of the Central Government thereto and the steps taken to resolve the dispute?

THE MINISTER OF STATE IN THE DEPARTMENT OF STATES (SHRI GHULAM NABI AZAD): (a) to (c) The border dispute between Maharashtra and Karnataka States can be resolved only with the willing cooperation of the two State Govts, and the Central Govt. for their part would be glad to render all possible assistance to them in arriving at a mutually acceptable solution.

The Samyukta Maharashtra Seema Samiti had launched an agitation in protest against the language policy of the Government of Karnataka in respect of border areas. This agitation led to incidents of violence in Belgaum. The Chief Ministers of Maharashtra and Karnataka have met with a view to discussing measures to defuse the situation.

Production of sophisticated electronic goods in the small sector

- 2. DR. MOHD. HASHIM KIDWAI: Will the PRIME MINISTER be pleased to state:
- (a) what has been the total production of sophisticated electronic goods in the small sector during the last two years; and

(b) what steps have been taken by Government to encourage the production of sophisticated electronic goods in the small sector?

THE MINISTER OF SYATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPART-OF OCEAN DEVELOPMENT MENT ATOMIC ENERGY. ELECTRONICS AND SPACE (SHRI SHIVRAJ (a) Production of electronic PATIL): small scale sector goods in a wide range of items in consumer electronics, control instrumentation and industrial electronics, computer and components. Total production of electronic products in small scale sector during last two years is given below:

1984 — Rs. 733 crores

1985 — Rs. 1155 crores

- (b) To encourage production of electronics in small scale sector the Government has taken the following steps:
 - (i) The limit for investment on plant and machinery has been increased to Rs. 35 lakhs.
 - (ii) Approval for over 100 items are given at the State level.
 - (iii) Sandardisation Testing and Quality Control (STQC) Laboratories under Department of Electronic_s belp small scale units to improve quality and reliability.

Crash of IAF Planes

- 3. SHRI KRISHNA KUMAR BIRLA: Will the PRIME MINISTER be pleased to state:
- (a) whether an Indian Air Force Plane had crashed near village Shaheedanwali in Sirsa District of Haryana sometime in the first week of June, 1986;
- (b) whether another IAF jet fighter had also crashed in the Western Sector in the third week of June 1986; and
- (c) if so, what are the details thereof, stating the results of the inquiry conducted by Government into the mishap?